

**Reimbursement of subsidy to NAA**

2113. SHRIMATI BASAVARAJES-WARI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the National Airports Authority has asked Union Government to reimburse the subsidies it has extended to the Vayudoot, the Indian Airlines and Defence aircraft;

(b) if so, whether it has been pointed out that the National Airports Authority loses about Rs. 45 crores per annum by providing either free airport services or charging subsidised rates from domestic airlines;

(c) whether Union Government have decided to subsidise the loss incurred by National Airports Authority; and

(d) if so, when the subsidy is likely to be provided?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (d). The National Airports Authority has been requesting the Government to compensate it for the concessions in Landing, Route Navigation Facility Charges, it has been extending to the various organisations namely Vayudoot Ltd., Indian Airlines, Flying/Gliding Clubs, etc. In order to improve its resource position, the Authority has been permitted to raise Route Navigation Facility Charges, introduce Terminal Navigation Landing Charges, levy Passengers' Service Fee, etc.

**Rate of Return to Private Power Units**

2114. SHRIMATI BASAVARAJES-WARI:

SHRI G.S. BASAVARAJU:

Will the Minister of ENERGY be pleased

to state:

(a) whether Government have decided to allow 15 percent rate of return to private power units;

(b) if so, the reasons for changing this percentage; and

(c) what were the earlier percentages decided?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI):

(a) to (c). With a view to encouraging private sector participation for maximising power generation, one of the recommendations made by the Working Group constituted by the Government on the subject was to enhance the standard rate of return for the private sector units from the existing level of 2% over the ruling reserve bank rate.

**Additional Capacities to produce basic Building Blocks**

2115. SHRI BANWARILAL PUROHIT: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Federation of Indian Chambers of Commerce and Industry has suggested for the creation of additional capacities for production of basic building blocks like ethylene, propylene etc., to meet the growing demand for petrochemicals;

(b) if so, the reaction of Government thereon;

(c) whether Government propose to increase the capacities of basic building blocks in the country; and

(d) if so, to what extent?

THE MINISTER OF STATE IN THE